

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 648 of 2020

IN THE MATTER OF:

**Pankaj Mahajan, Resolution Professional
M/s NS Papers Ltd.**

...Appellant

Versus

Fimakem India Ltd.

...Respondent

Present:

For Appellant: Mr. Sumit Shukla and Mr. Sanjeev Pande, Advocates.

For Respondent: Mr. Sushant Mahajan, Advocate for Caveator.

O R D E R
(Through Virtual Mode)

30.07.2020: Issue notice upon Respondent. Notice is waived and accepted by Mr. Sushant Mahajan, Advocate on behalf of the Respondent, who had filed Caveat No.338/2020. Caveat is accordingly discharged. No further notice needs to be issued. Appellant to provide complete set of appeal paper book to learned counsel for Respondent, who may file reply affidavit.

List the appeal 'for admission (after notice)' on **6th August, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

am/gc